



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



OPEN HOUSE DISCUSSION

Telecom Regulatory Authority of India (TRAI) will hold an Open House Discussion (OHD) through video conference on the following subject at the date and time given below:

Subject	Date	Time	Venue
Draft Telecommunication Tariff (71st Amendment) Order, 2025 on "Rationalization of Broadband Tariffs for PDOs under PM-WANI Scheme"	8 th April 2025 (Tuesday)	Sign in: 10.00 AM Conference: 10.30 AM	OHD will be held through video conferencing https://www.airmeet.com/e/74267650-0aed-11f0-ab6a-69be1d5be0d5

2. Interested stakeholders/ industry representatives are invited to participate in the OHD. The Stakeholders/ Industry representatives willing to participate in the OHD may register themselves on the TRAI's website on the OHD notification page at URL www.trai.gov.in/events.

3. The Draft Tariff Order on the subject is available at the URL https://www.trai.gov.in/sites/default/files/2025-01/Draft_CP_15012025.pdf.

4. For any clarification, Shri Vijay Kumar, Advisor (F&EA), TRAI may be contacted at Tel. No. +91-011-20907773, email: advfea1@traigov.in.